

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/S DHARA
TECHNOSYSTEM LLP OPERATING IN TRADING BUSINESS AT
MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Dhara Technosystem LLP PAN: AALFD0256E CIN: AAD-2225
2.	Address of the registered office	11 92, Motilal Nagar No.1, Link Road Nr. M. N. School, Motilal Nagar, Goregoan West Na, Mumbai, Maharashtra 400104
3.	URL of website	http://dharaibc.com/
4.	Details of place where majority of fixed assets are located	Rented Godown at Bhiwandi
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per the last audited financial statements for FY 2018-19 the turnover of the Corporate Debtor was Rs. 4,44,61,54,447/- The Company is non-operational for more than one year.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://dharaibc.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: dharaibc@gmail.com
10.	Last date for receipt of expression of interest	December 05, 2023
11.	Date of issue of provisional list of prospective resolution applicants	December 11, 2023
12.	Last date for submission of objections to provisional list	December 16, 2023



13.	Date of issue of final list of prospective resolution applicants	December 21, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	December 23, 2023
15.	Last date for submission of resolution plans	January 22, 2024
16.	Process email id to submit Expression of Interest	<u>dharaibc@gmail.com</u>



Mr. Anshul Gupta
Resolution Professional
For M/s Dhara Technosystem LLP
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Address: 410, Bluerose Industrial Estate, Near Metro Mall and Tata Power petrol
pump, Western Express Highway, Borivali (east) - 400 066
Date: 20.11.2023
Place: Mumbai